

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/59/2019
NAME OF THE PETITIONER(S) : MITCHELL FREIBERG
NAME OF THE RESPONDENT(S) : NINE STARS INFORMATION TECHNOLOGIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

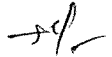
1.	S. Santosh	O/c	
2.	G. K. KALIDASAN M. S. VISAYARATHAN }	RESP	

(5)

[IBA/59/2019]

ORDER

On the permission sought by the Operational Creditor counsel for withdrawal of this Insolvency and Bankruptcy Application, based on the Memorandum of Understanding arrived at between the parties, this IBA/59/2019 is hereby **dismissed as withdrawn.**


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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